

Dependent Territories Citizens in Hong-kong will cease to be BDTCs with effect from 1st July, 1997. These persons will thereafter be entitled to use separate passports which will be issued by the UK Government but without the right of abode in the UK. These regulations will cover approximately 4,400 persons of Indian origin in Hong Kong who currently hold British Dependent Territories Citizenship.

The Government of India are of the view that the UK Government have a basic responsibility towards the BDTCs of Indian origin in Hong Kong and that the United Kingdom should take all necessary steps to ensure that this category of persons is not rendered stateless after July 1, 1997. The Government of India are in close touch with the UK Government on this matter.

(e) Does not arise.

#### Location of heavy water plant

6814. SHRI K. RAMACHANDRA REDDY :  
SHRI YASHWANTRAO GADAKH PATIL :

Will the PRIME MINISTER be pleased to state :

(a) whether Union Government have decided to set up a heavy water plant based on ammonia and hydrogen; and

(b) if so, its location, the estimated expenditure and programme of its construction ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY ELECTRONICS AND SPACE (SHRI SHIVRAJ V. PATIL) : (a) Yes, Sir. In addition to the heavy water plant based on ammonia-hydrogen process under construction at Thal-Vaishet in Maharashtra, it has been decided to set up another heavy water plant based on the same process.

(b) This plant is being located at Hazira in Surat District, Gujarat. The

estimated cost is about Rs. 220 crores.

The work on the plant is likely to start during 1986-87 and is expected to be completed in about 5 years.

#### Filling of ad-hoc vacancies by promotions

6815. SHRI AJAY MUSHRAN :  
Will the Minister of DEFENCE be pleased to state :

(a) number of promotional vacancies in Group A and B posts of Army Ordnance Corps Stores Cadre vacant due to non-availability of eligible candidates;

(b) whether any of these vacancies were filled on ad hoc basis in the past; and

(c) if so, why promotions are now not being made on ad-hoc basis for such vacancies ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT (SHRI ARUN SINGH) : (a) 21 vacancies in Group 'A' and none in Group 'B', out of the regular posts sanctioned for civilians in the Army Ordnance Corps Stores Cadre are vacant.

(b) Yes, Sir.

(c) Promotions on ad-hoc basis are made on functional requirements and in the exigencies of service. The Group 'A' promotional vacancies sanctioned in February, 1986 are in the process of being allocated to the various Depots and shall be filled up in accordance with the functional requirements.

[Translation]

#### Swatantrata Sainik Samman Pension Scheme

6816. SHRI MOOL CHAND DAGA:  
Will the Minister of HOME AFFAIRS be pleased to state :

(a) when was the Swatantrata Sainik Samman Pension Scheme introduced and the amount used to be spent at that time